## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

No. Of Adjournment: 4

COURT NO.: 1 30.04.2019

O.A./260/904/2015 NRUSINGHNATH NAYAK

**WITH** -V/S-O.A./260/905/2015 D/O POST

ITEM NO:89

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. P.K.Mohanty

Notes of The Registry	Order of The Tribunal
	None appears for the applicant. Ld Counsel for the respondents is present and heard.
	No one was present on behalf of the applicant on 28.03.2019 and 20.04.2018. It seems that the applicant has lost interest to pursue this case.
	Therefore, all the OAs are dismissed in default for non-prosecution on the part of the applicant.
	Copy of this order to Ld. Counsel for the respondents.
	Registry is directed to send a copy of this order to the applicant respectively by Regd. Post or Speed Post.
	( SWARUP KUMAR MISHRA) ( GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)
	pms